

## Annexure – 6

Name of the corporate debtor: **Reliable Cashew Company Private Limited** ; Date of commencement of CIRP: **22.06.2023**  
Version 2- List of stakeholders as on: **25-01-2024**

## List of operational creditors (Employees)

S.No	Name of creditor	Details of claim		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed											Amount of claim admitted
1	B Satish Kamath		2,12,289	1,23,329	Operational Debt	NA	NA	No	NA	NA	NA	88,960	0	1. Gratuity amount as per the records available has been considered. 2. Supporting documents not available for Leave Encashment. Hence it is not admitted. 3. Bonus has been considered as per the provisions of bonus Act.
2	Savitha		79,376	51,727	Operational Debt	NA	NA	No	NA	NA	NA	27,649	0	1. Bonus has been calculated on the basis of the ₹7000/- since salary exceeds ₹7000/- and hence calculated accordingly.
3	Sandhya		1,49,861	76,994	Operational Debt	NA	NA	No	NA	NA	NA	72,867	0	Based on company records and information available with RP, the gratuity claim has been admitted on provisional basis. The claimant required to prove the date of relieving to reconsider the claim. Bonus has been considered as per the provisions of bonus Act.
4	Joylet Chandan Pinto		8,51,713	1,18,260	Operational Debt	NA	NA	No	NA	NA	NA	7,33,453	0	Based on company records and information available with RP Gratuity amount has been admitted. Other claim of PF salary due, interest not considered in the absence of supporting documents.
5	Hemalatha. K		2,17,595	1,42,094	Operational Debt	NA	NA	No	NA	NA	NA	75,501	0	Gratuity amount as per the records furnished to RP has been considered. Bonus has been considered as per the provisions of bonus Act.
6	Swathi Kutti		68,784	1,065	Operational Debt	NA	NA	No	NA	NA	NA	67,719	0	1. Bonus calculation has been calculated on the basis of last pay slip available. PF claim claim of Rs. 28,800 not admissible.
7	Raghavendra Naik		5,28,351	13,994	Operational Debt	NA	NA	No	NA	NA	NA	5,14,357	0	1. Gratuity amount considered subject to production of Last payslip and other supporting documents. 2. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available.
8	Jayashree Ganapati Achari		45,728	13,994	Operational Debt	NA	NA	No	NA	NA	NA	31,733	0	1. Gratuity amount as per the records available considered. 2. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 3. Bonus has been considered as per the provisions of bonus Act.
9	Lalitha Vaman Naik		45,728	13,994	Operational Debt	NA	NA	No	NA	NA	NA	31,733	0	1. Gratuity amount as per the records available considered. 2. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 3. Bonus has been considered as per the provisions of bonus Act.
10	Manjunath Rama Naik		1,24,294	87,841	Operational Debt	NA	NA	No	NA	NA	NA	36,453	0	1. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity amount and minimum bonus claim has been considered based on the records available.
11	Sreelakshmi R		76,145	28,936	Operational Debt	NA	NA	No	NA	NA	NA	47,209	0	1. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Minimum bonus has been considered based on the records available.
12	Keshav Patgar		97,057	62,664	Operational Debt	NA	NA	No	NA	NA	NA	34,393	0	1. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity amount and minimum bonus claim has been considered based on the records available.
13	Prasanna G G		1,02,386	71,656	Operational Debt	NA	NA	No	NA	NA	NA	30,730	0	1. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity amount and minimum bonus claim has been considered based on the records available.

14	Gajanan Patgar		57,906	39,784	Operational Debt	NA	NA	No	NA	NA	NA	18,122	0	1.Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Bonus has been calculated on the basis of the ₹7000/- since salary exceeds ₹7000/- and hence calculated accordingly.
15	Vinayak M. Mukri		1,38,885	1,02,001	Operational Debt	NA	NA	No	NA	NA	NA	36,884	0	1. Bonus has been calculated on the basis of the ₹7000/- since salary exceeds ₹7000/- and hence calculated accordingly.  2. For Gratuity calculation , completed year of service has been taken as 9 years instead of 8.8 years as per the provision of Payment of Gratuity Act, 1972.  3. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available.
16	Vijayshree		1,89,813	1,11,391	Operational Debt	NA	NA	No	NA	NA	NA	78,422	0	1. Gratuity claim and Minimum Bonus has been considered based on the records available.
17	Suresh K Patga		91,829	13,994	Operational Debt	NA	NA	No	NA	NA	NA	77,835	0	1.Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity claim has been considered based on the records available. 3.Bonus has been considered as per the provisions of bonus Act
18	Manjunath Jatti Mukri		1,20,996	49,994	Operational Debt	NA	NA	No	NA	NA	NA	71,002	0	1.Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity claim has been considered based on the records available. 3.Bonus has been considered as per the provisions of bonus Act
19	Manikantha Jatti Patgar		2,81,038	63,716	Operational Debt	NA	NA	No	NA	NA	NA	2,17,322	0	1.Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity claim has been considered based on the records available. 3. Other claim not admitted in the absence of documentary records. 4.Bonus has been considered as per the provisions of bonus Act
20	Shrinivas Rama Nuggimar		66,824	50,769	Operational Debt	NA	NA	No	NA	NA	NA	16,055	0	1. Bonus has been calculated on the basis of the ₹7000/- since salary exceeds ₹7000/- and hence calculated accordingly and gratuity claim has been considered based on the records available.  2. Leave encashment cannot be admitted as supporting documents relating to leave taken is not available.
21	Rathnakaran		2,19,945	1,42,439	Operational Debt	NA	NA	No	NA	NA	NA	77,506	0	1.Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity claim has been considered based on the records available.
22	Chethana		1,56,030	86,636	Operational Debt	NA	NA	No	NA	NA	NA	69,394	0	1.Leave encashment cannot be admitted as supporting documents relating to leave taken is not available. 2. Gratuity claim has been considered based on the records available. 3.Bonus has been considered as per the provisions of bonus Act.
23	Durgaprasad		2,42,751	1,50,928	Operational Debt	NA	NA	No	NA	NA	NA	91,823	0	Claim of Gratuity has been considered based on records available. Other claim has not admitted in the absence of supporting documents. Bonus has been considered as per the provisions of bonus Act.
24	Veena Bhandary		1,61,181	1,24,874	Operational Debt	NA	NA	No	NA	NA	NA	36,307	0	Claim of Gratuity has been considered based on records available. Other claim has not admitted in the absence of supporting documents. Bonus has been considered as per the provisions of bonus Act.
25	Anusuyamma D.S		95,406	13,994	Operational Debt	NA	NA	No	NA	NA	NA	81,412	0	No details were furnished for calculating gratuity. Bonus has been considered as per the provisions of bonus Act.
26	Yogita Masti Mukri		19,740	13,994	Operational Debt	NA	NA	No	NA	NA	NA	5,746	0	Bonus has been considered as per the provisions of bonus Act. No supporting documents in respect of claim of Leave encashment.

27	Tilak Raj		3,39,751	52,937	Operational Debt	NA	NA	No	NA	NA	NA	2,86,814	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents. Bonus has been considered as per the provisions of bonus Act.
28	Vetrival C		1,46,500	94,223	Operational Debt	NA	NA	No	NA	NA	NA	52,277	0	The gratuity claim has been considered based on the records available.
29	Velmurugan R		2,13,500	83,458	Operational Debt	NA	NA	No	NA	NA	NA	1,30,042	0	The gratuity claim has been considered based on the records available.
30	Ramesh D		49,500	49,500	Operational Debt	NA	NA	No	NA	NA	NA	-	0	Claim of Gratuity has been considered provisional basis in the absence of supporting documents. Confirmation of claim is subject to production of necessary supporting documents.
31	Viji K		73,875	71,280	Operational Debt	NA	NA	No	NA	NA	NA	2,595	0	The gratuity claim has been considered based on the records available.
32	Anita Devu Mukri		49,188	38,497	Operational Debt	NA	NA	No	NA	NA	NA	10,691	0	The gratuity claim has been considered based on the records available.
33	Poornima N Hegde		34,443	13,994	Operational Debt	NA	NA	No	NA	NA	NA	20,449	0	Bonus has been considered as per the provisions of bonus Act.
34	Suresh		44,000	33,173	Operational Debt	NA	NA	No	NA	NA	NA	10,827	0	1. No supporting documents are available to make any validations for the calculation of claims.
35	Masti Gauda		68,496	32,655	Operational Debt	NA	NA	No	NA	NA	NA	35,841	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents.
36	Yamuna Naik		62,792	53,367	Operational Debt	NA	NA	No	NA	NA	NA	9,425	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents. Bonus has been considered as per the provisions of bonus Act.
37	Ramesh Kulal		1,78,444	1,15,637	Operational Debt	NA	NA	No	NA	NA	NA	62,807	0	1. Gratuity has been calculated on the basis of Salary available from the last pay slip wherein salary is Basic Salary+Dearness Allowance. 2. Bonus has been calculated on the basis of the ₹7000/- since salary exceeds ₹7000/- and hence calculated accordingly.
38	Sagar		33,842	13,994	Operational Debt	NA	NA	No	NA	NA	NA	19,848	0	1. No supporting documents are available to make any validations for the calculation of claims. 2. Bonus has been considered as per the provisions of bonus Act.
39	Bhaskar Patgar		84,961	53,534	Operational Debt	NA	NA	No	NA	NA	NA	31,427	0	The gratuity claim has been considered based on the records available on provisional basis. Confirmation of claim is subject production of necessary supporting. Other claim has not been considered for want of supporting documents.
40	Nagaratna Ganapu Gouda		47,713	46,664	Operational Debt	NA	NA	No	NA	NA	NA	1,049	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents. Bonus has been considered as per the provisions of bonus Act.
41	Arun Kumar		50,500	36,058	Operational Debt	NA	NA	No	NA	NA	NA	14,442	0	1. No supporting documents are available to make any validations for the calculation of claims as per the claimant as well as as per company records.
42	Suresh Poojary		3,48,000	58,000	Operational Debt	NA	NA	No	NA	NA	NA	2,90,000	0	Claim of Gratuity has been considered provisional basis in the absence of supporting documents. Confirmation of claim is subject to production of necessary supporting documents.
43	Rohan Shetty		45,039	13,994	Operational Debt	NA	NA	No	NA	NA	NA	31,045	0	Bonus has been considered as per the provisions of bonus Act. No supporting documents are available to make any validations for the calculation of claims as per the claimant as well as as per company records.
44	Venkatesh Masti Gouda		27,965	13,994	Operational Debt	NA	NA	No	NA	NA	NA	13,971	0	1. No supporting documents are available to make any validations for the calculation of claims. Bonus has been considered as per the provisions of bonus Act.
45	Yogish Madev Naik		36,041	13,994	Operational Debt	NA	NA	No	NA	NA	NA	22,047	0	1. No supporting documents are available to make any validations for the calculation of claims. Bonus has been considered as per the provisions of bonus Act.
46	Archana Anandu Mallapur		17,688	13,994	Operational Debt	NA	NA	No	NA	NA	NA	3,694	0	1. No supporting documents are available to make any validations for the calculation of claims. Bonus has been considered as per the provisions of bonus Act.
47	Rashmi K Shetty		2,34,335	1,24,938	Operational Debt	NA	NA	No	NA	NA	NA	1,09,397	0	1. Gratuity has been calculated on the basis of records furnished. 2. Bonus has been considered as per the provisions of bonus Act.

48	Rashmi K Shetty		1,01,248	62,504	Operational Debt	NA	NA	No	NA	NA	NA	38,744	0	1. Gratuity has been calculated on the basis of records furnished. 2. Bonus has been considered as per the provisions of bonus Act.
49	Vidyashri		88,443	13,994	Operational Debt	NA	NA	No	NA	NA	NA	74,449	0	Claim of Gratuity has been considered provisional basis in the absence of supporting documents. Confirmation of claim is subject to production of necessary supporting documents. Bonus has been considered as per the provisions of bonus Act.
50	Madevi L Patgar		25,066	13,994	Operational Debt	NA	NA	No	NA	NA	NA	11,072	0	1. No supporting documents are available to make any validations for the calculation of claims. Not eligible for Bonus.
51	Satish Naik		1,32,886	91,630	Operational Debt	NA	NA	No	NA	NA	NA	41,256	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents. Bonus has been considered as per the provisions of bonus Act.
52	Chandrakala M Patgar		46,195	13,994	Operational Debt	NA	NA	No	NA	NA	NA	32,201	0	Bonus has been considered as per the provisions of bonus Act. Claim of Gratuity has been considered provisional basis in the absence of supporting documents. Confirmation of claim is subject to production of necessary supporting documents.
53	Jayaprakash		27,537	13,994	Operational Debt	NA	NA	No	NA	NA	NA	13,543	0	1. No supporting documents are available to make any validations for the calculation of claim of gratuity. Bonus has been considered as per the provisions of bonus Act.
54	Ganesh Nagappa Mesta		36,446	13,994	Operational Debt	NA	NA	No	NA	NA	NA	22,452	0	Bonus has been considered as per the provisions of bonus Act. No supporting documents are available to make any validations for the calculation of claims.
55	Parameshwari Patgar		63,078	51,794	Operational Debt	NA	NA	No	NA	NA	NA	11,284	0	The gratuity claim has been considered based on the records available. Bonus has been considered as per the provisions of bonus Act.
56	Prasanna B S		2,08,860	84,191	Operational Debt	NA	NA	No	NA	NA	NA	1,24,669	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents.
57	Devi Ganesh Gouda		85,521	55,377	Operational Debt	NA	NA	No	NA	NA	NA	30,144	0	The gratuity claim has been considered based on the records available. Bonus has been considered as per the provisions of bonus Act.
58	Rajkumar G		10,47,337	4,54,128	Operational Debt	NA	NA	No	NA	NA	NA	5,93,209	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents. PF CLAIM IS NOT ADMISSBLE.
59	Senthilkumar		6,95,469	3,25,957	Operational Debt	NA	NA	No	NA	NA	NA	3,69,512	0	The gratuity claim has been considered based on the records available. Other claim has not been considered for want of supporting documents. PF CLAIM IS NOT ADMISSBLE.
			<b>91,86,309</b>	<b>39,94,506</b>								<b>51,91,803</b>		